NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP No. 74/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

Name of the Company:

Altaf Mohmadhabib Sareshwala & Ors

V/s.

M. H Valves Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 241, 242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. HARDIK P. MEHTA LAWYER FOR RESPONDENTS Healter

2. Bra. 11 ANGUKIYA

ADVOCATE FOR PETITIONERS

ORDER

Learned Advocate Mr. B.M. Mangukiya present for Original Petitioner. Learned Advocate Mr. Hardik Pratik Mehta present for Original Respondents.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Respondents.

It is noticed that English Translation of MOU dated 16.12.2013 is not available on record.

Petitioner is directed to file true English Translation of MOU dated 16.12.2013.

List the matter on 21.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 6th day of September, 2017.